

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 278/Confdl./2025
II-3-1/2025

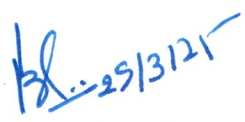
Bilaspur, dated the 29th March, 2025

The following Members of Lower Judicial Service, as mentioned in column No. (2) of the table below, who are in the category of Civil Judge Junior Division and who have been posted on deputation as mentioned in column No. (3) vide State Government's Order No. 1308 & 1314/972/XXI-B/C.G./2025 dated 21.03.2025 and Registry Endorsement No. 242 & 241/Confdl./2025/I-8-6/2001 (Pt. IV) dated 21.03.2025, are hereby promoted and appointed to the category of Civil Judge Senior Division on proforma basis, from the date they assume charge of their posts:-

TABLE

S. No.	Name of Judicial Officer	Posted on deputation as
(1)	(2)	(3)
1.	Shri Parth Tiwari	Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur
2.	Shri Manoj Kumar Kushwaha	Secretary, District Legal Services Authority, Janjgir-Champa

BY ORDER OF THE HIGH COURT


(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 279/Confdl./2025
II-3-1/2025

Bilaspur, dated the 29th March, 2025

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
 1. Shri Parth Tiwari, Deputy Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur,
 2. Shri Manoj Kumar Kushwaha, Secretary, District Legal Services Authority, Janjgir-Champa

for information and compliance. He is directed to send his charge report to this Registry through the concerned Head of the department at the earliest.
- 22) Principal District & Sessions Judge, Balod/Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bemetera/ Bastar (Jagdapur)/ Bilaspur/Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur / Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
- 23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

38-29/3/21
(K. VINOD KUJUR)
REGISTRAR GENERAL